

SUBJECT CATEGORY LIST – BOMBY HIGH COURT

code		Description
01	00	LABOUR MATTERS
01	01	DISMISSAL/TERMINATION
01	02	RETRENCHMENT
01	03	CONTRACT LABOUR
01	04	MATTERS RELATING OT WAGES, BONUS, AD-HOC, CASUAL, DAILY WAGES AND WORKMEN COMPENSATION ACT
01	05	MATTERS RELATING TO WROKMEN COMPENSATION ACT
01	06	E.S.I./P.F.
01	07	FACTORY ACT
01	08	CONDITIONS OF SERVICE AND INDUSTRIAL EMPLOYEMENT (STANDING ORDER ACT1946)
01	09	RETRIAL BENEFIT
01	10	MRTP & PULP ACT FINAL ORDER NOT COVERD IN ANY CATEGORY
01	11	BIR ACT - FINAL ORDER NOT COVERED IN ANY CATEGORY
01	12	INDUSTRIAL DISPUTES ACT, 1947
01	13	INTERIM ORDERS UNDER ALL LABOUR LEGISLATION
01	14	OTHERS
02	00	RENT ACT MATTERS
02	01	PERSONAL NECESSITY - GENERAL
02	02	PERSONAL NECESSITY - SPECIAL CATEGORY(ARMED FORCES ETC.)
02	03	EVICION DUE TO DEMOLITION
02	04	EVICION MATTERS FOR RE_BUILDING
02	05	MATERIAL ALTERATION
02	06	BREACH OD TENANCY CONDITION U/S 108(O) T.P. ACT
02	07	EVICION MATTER OF SUB-LETTING/PROFITEERING
02	08	NUISANCE
02	09	DISCLAIMER OF TITLE
02	10	ALTERNATE ACCOMODATION
02	11	ARREARS OF RENT

02	12	LEAVE & LICENCE - FINAL & OTHER ORDER PASSED BY COMPETENT AUTHORITY
02	13	INTERIM ORDER PASSED IN RENT ACT MATTERS
02	14	OTHERS
03 00 SERVICE MATTER		
03	01	RETRIAL BENEFITS
03	02	REGULARISATION OF AD-HOC EMPLOYEES
03	03	REMOVE/DISMISSAL/TERMINATION FOR SERVICE
03	04	SUSPENSION
03	05	COMPULSORY RETIREMENT
03	06	DISCIPLINARY PROCEEDINGS
03	07	CONDITION OF SERVICE
03	08	PROMOTION
03	09	SENIORITY
03	10	PAYSCALES
03	11	RESERVATION IN SERVICE FOR SC/ST/OBC
03	12	EQUAL PAY FOR EQUAL WORK
03	13	MATTERS ARISING FROM PROCEEDINGS BEFORE C.A.T.
03	14	MATTERS ARISING FROM PROCEEDINGS BEFORE M.A.T.
03	15	MATTERS ARISING FROM PROCEEDINGS BEFORE UNIVERSITY & COLLEGE TRIBUNALS
03	16	MATTERS ARISING FROM PROCEEDINGS BEFORE SCHOOL TRIBUNAL
03	17	OTHERS
04 00 EVICTION UNDER PUBLIC PREMISES ACT 1971		
04	01	UNAUTHORISED OCUPATION
04	02	DEFAULT/VIOLATION OF CONDITION
05 00 LAND LAWS AND AGRICULTURAL TENANCIES		
05	01	BONAFIDE REQUIREMENT
05	02	RESTORATION OF POSSESSION
05	03	ARREARS
05	04	POSSESSION ON ANY OTHER GROUND
05	05	MATTER RELATING TO SALE/TRANSFER OF LAND BY SC/ST

05	06	MATTERS RELATING TO AGRICULTURAL LAND CEILING
05	07	MATTERS RELATING TO URBAN LAND CEILING ACT
05	08	PRE-EMPTION MATTERS
05	09	MATTERS RELATING TO INAM AND WATAN ABOLITION
05	10	CONSOLIDATION OF HOLDINGS & PREVENTION OF FRAGMENTATION ACT
05	11	OTHERS
06 00 FAMILY LAW MATTERS		
06	01	MUTUAL CONSENT DIVORCE MATTERS
06	02	OTHER DIVORCE MATTERS
06	03	RESTITUTION OF CONJUGAL RIGHTS
06	04	CHILD CUSTODY MATTERS
06	05	ADOPTION MATTERS
06	06	MINORITY AND GUARDIANSHIP MATTERS
06	07	MATTERS RELATING TO MAINTENANCE & ALIMONY
06	08	MATTERS UNDER HINDU MARRIAGE ACT
06	09	MATTERS UNDER MUSLIM MARRIAGE ACT
06	10	MATTERS UNDER CHRISTIAN MARRIAGE ACT
06	11	MATTERS RELATING TO PARSİ MATRIMONIAL COURT
06	12	MATRIMONIALS MATTERS UNDER ANY OTHER ACT
06	13	OTHERS
07 00 PERSONAL LAW MATTERS		
07	01	MATTERS RELATING TO INHERITANCE & SUCCESSION
07	02	MATTERS RELATING TO GIFTS
07	03	MATTERS RELATING TO PARTITION
07	04	MATTERS RELATING TO TESTAMENTARY SUCCESSION
07	05	OTHERS
08 00 COMPENSATION MATTERS		
08	01	MOTOR ACCIDENT CLAIM MATTERS - PERMANANT DISABILITY/DEATH
08	02	MOTOR ACCIDENT CLAIM MATTERS - OTHER INJURY
08	03	INSURER/OWNERS LIABILITY MATTERS

08	04	MATTERS RELATING TO RAILWAY ACCIDENT INCLUDING RAILWAY COMPENSATION MATTERS
08	05	OTHER MATTERS RELATING TO ACCIDENTS
08	06	OTHERS
09 00 TELEPHONE MATTERS		
09	01	MATTERS RELATING TO EXCESS TELEPHONE BILLING
09	02	OTHERS
10 00 ORDINARY CIVIL MATTERS		
10	01	TRANSFER PETITION UNDER SECTION 24 OF C.P.C.
10	02	MATTERS RELATING TO SPECIFIC PERFORMANCE OF CONTRACT
10	03	ALLOTMENT, FIXATION, CANCELLATION OF PRICES OF FLAT/PLOT IN RELATION TO MAH. OWNERSHIP OF FLAT ACT
10	04	MARKET FEE UNDER APMC ACT
10	05	MATTERS RELATING TO LOTTERIES
10	06	DEALERSHIP & DISTRIBUTION OF PETROLEUM PRODUCTS
10	07	DEALERSHIP & DISTRIBUTION OF FAIR PRICE SHOPS
10	09	BENAMI TRANSACTIONS
10	10	ROYALTY OF COAL ETC.
10	11	STAGE CARRIAGE PERMITS
10	12	FREEDOM FIGHTERS PENSION
10	13	OTHERS
11 00 MATTERS RELATING TO TRANSFER OF PROPERTY ACT 1882 & EASEMENTS ACT		
12 00 RELIGIOUS/CHARITABLE ENDOWMENTS AND PUBLIC TRUST		
12	01	MANAGEMENT/ADMINISTRATION DISPUTES OF TEMPLES (PRIEST, MAHANT, PUJARI)
12	02	WAKF BOARD MATTERS
12	03	MATTERS RELATING TO CHANGE REPORTS
12	04	GRANT/NON-GRANT FOR SANCTION/AUTHORISATION FOR ALIENATION OF IMMOVABLE TRUST PROPERTY
12	05	OTHERS

13	00	DIRECT TAX MATTERS
13	01	INCOME TAX REFERENCE UNDER SECTION 257
13	02	INCOME TAX ACT 1922
13	03	MATTERS RELATING TO EXCESS PROFIT TAX ACT, 1940
13	04	BUSINESS PROFIT TAX ACT 1947
13	05	AGRICULTURAL INCOME TAX MATTERS
13	06	REFERENCE UNDER WEALTH TAX ACT 1957
13	07	APPEALS UNDER WEALTH TAX ACT 1957
13	08	GIFT TAX ACT 1958
13	09	PROPERTY TAX/MUNICIPAL TAX
13	10	VALUATION
13	11	CAPITAL GAINS
13	12	INCOME FROM SALARIES
13	13	INCOME FROM HOUSE PROPERTY
13	14	INCOME FROM BUSINESS/PROFESSION
13	15	INCOME FROM OTHER SOURCES
13	16	DEDUCTIONS/EXEMPTIONS
13	17	PENALTIES/PROSECUTION/SETLEMENT COMMISSION
13	18	RE-ASSESSMENT/RESIDENTIAL POWER RECTIFICATION
13	19	CBDT CIRCULARS
13	20	REGISTRATION
13	21	OTHERS
14	00	INDIRECT TAXES MATTERS
14	01	INTERPRETATION OF THE CUSTOMS ACT RULES AND REGULATIONS
14	02	INTERPRETATION OF EXEMPTION NOTIFICATION UNDER CUSTOMS ACT
14	03	INTERPRETATION OF OTHER NOTIFICATION UNDER CUSTOMS ACT
14	04	VALUATION OF GOODS UNDER THE CUSTOMS ACT
14	05	SALES TAX MATTERS (CENTRAL AND STATE)
14	06	CESS ACTS (RUBBER,COFFEE,TEA,SUGAR ETC.)
14	07	ENTRY TAXES
14	08	MOTOR VEHICLES TAXATION

14	09	PURCHASE TAX
14	10	LICENCE FEE
14	11	CLASSIFICATION UNDER THE INDIAN TARIFF ACT, 1934 & CUSTOMS TARIFF ACT, 1975
14	12	REFERENCE UNDER THE GOLD CONTROL ACT
14	13	HOTEL RECEIPTS TAX ACT
14	14	ENTERTAINMENT TAX
14	15	TERMINAL TAX
14	16	OCTROI
14	17	VALUATION
14	18	TOLL TAX
14	19	INTERPRETATION OF THE CENTRAL EXCISE ACT AND THE RULES
14	20	INTERPRETATION OF THE EXEMPTION NOTIFICATIONS UNDER CENTRAL EXCISE ACT
14	21	INTERPRETATION OF OTHER NOTIFICATIONS UNDER CENTRAL EXCISE ACT
14	22	VALUATION OF GOODS UNDER THE CENTRAL EXCISE ACT
14	23	TARIFF CLASSIFICATION UNDER THE CENTRAL EXCISE ACT, 1944 AND CENTRAL EXCISE TARIFF ACT, 1985
14	24	IMPORT/EXPORT CONTROL ACT, 1947
14	25	IMPORT CONTROL ORDER
14	26	OPEN GENERAL LICENCE
14	27	IMPORT/EXPORT POLICY
14	28	PROFESSIONAL TAX
14	29	OTHERS
15	00	LAND ACQUISITION AND REQUISITION MATTERS UNDER CENTRAL OR STATE LEGISLATION
15	01	MATTERS CHALLENGING THE ACQUISITION PROCEEDINGS
15	02	MATTERS CHALLENGING COMPENSATION
15	03	REQUISITION AND DEREGISTRATION OF PROPERTY
15	04	OTHERS
16	00	TOWN PLANNING MATTERS
16	01	TOWN PLANNING MATTERS INCLUDING MATTERS RELATING TO RESERVATION, TOWN PLANNING SCHEMES

16	02	DEVELOPMENT PERMISSIONS
16	03	SLUM REDEVELOPMENT SCHEMES
16	04	CHALLENGE TO DECLARATION AS SLUM AREA UNDER MAHARASHTRA SLUM AREA (I.C. & R) ACT, 1971
17 00 MATTERS UNDER CENTRAL/STATE FORESTS ACT		
17	01	GOVERNMENT FOREST
17	02	PRIVATE FOREST
17	03	OTHERS
18 00 MATTERS RELATING TO ESTABLISHMENT AND RECOGNITION OF EDUCATIONAL INSTITUTIONS		
19 00 MATTERS RELATIONS TO GRANT IN AID TO EDUCATIONAL INSTITUTIONS		
20 00 EDUCATION MATTERS		
20	01	MATTERS RELATING TO EXAMINATIONS
20	02	MATTERS RELATING TO SYLLABI
20	03	MATTERS RELATING TO WITHHOLDING/CANCELLATION OF RESULTS, EVALUATION OF MARKS, EXPULSION OF STUDENTS
20	04	TUITION FEE
20	05	OTHERS
21 00 ADMISSION TO EDUCATIONAL INSTITUTIONS OTHER THAN MEDICAL AND ENGINEERING COLLEGES		
22 00 ADMISSION/TRANSFER TO ENGINEERING AND MEDICAL COLLEGES		
22	01	MEDICAL ADMISSION MATTERS
22	02	ENGINEERING ADMISSION MATTERS
22	03	OTHERS
23 00 ALLOCATION OF 15% ALL INDIA QUOTA IN ADMISSION/TRANSFER TO MEDICAL COLLEGES		

24	00	PUBLIC INTEREST LITIGATION MATTERS/ LETTER PETITIONS
24	01	CHILD LABOUR MATTERS INCLUDING NEGLECTED CHILDREN
24	02	AIR POLLUTION MATTERS: I.E. INDUSTRIAL VEHICULAR, POWER STATIONS ETC.
24	03	WATER POLLUTION: INDUSTRIAL, DOMESTIC, SEWAGE, RIVERS AND SEA
24	04	NOISE POLLUTION: INDUSTRY, VEHICULAR AND OTHER
24	05	ECOLOGICAL IMBALANCE PROTECTION AND CONSERVATION OF FORESTS PROTECTION OF WILD LIFE, BAN ON FELLING
24	06	COASTAL REGULATION ZONE
24	07	BONDED LABOUR MATTERS
24	08	MATTERS RELATING TO CUSTODIAL HARASSMENT, JAILS, COMPLAINTS OF HARASSMENT, DEATH IN JAIL, SPEEDY
24	09	MATTERS RELATING TO HARASSMENT OF SC/ST/OBC AND WOMEN
24	10	MATTERS RELATING TO UNAUTHORISED CONSTRUCTIONS INCLUDING ENCROACHMENTS
24	11	MATTERS RELATING TO SLECTION COMMISSION
24	12	SCAM MATTERS
24	13	OTHERS
25	00	APPOINTMENTS OF CONSTITUTIONAL FUNCTIONARIES
25	01	APPOINTMENT OF HIGH COURT JUDGES
25	02	APPOINTMENT OF MEMBERS, CHAIRMAN AND VICE CHAIRMAN OF C.A.T., M.A.T. ETC.
25	03	APPOINTMENT OF ADVOCATE GENERAL OR ANY OTHER LAW OFFICERS
25	04	APPOINTMENT OF MEMBERS OF ELECTION COMMISSION
25	05	APPOINTMENT OF MEMBERS AND CHAIRMAN OF STATE PUBLIC SERVICE COMMISSION AND UPSC
25	06	APPOINTMENT OF GOVERNOR
25	07	OTHERS
26	00	STATUTORY APPOINTMENTS
26	01	APPOINTMENT OF CHAIRMAN, VICE CHAIRMAN & MEMBERS OF STATUTORY CORPORATIONS/BODIES
26	02	APPOINTMENT IN ZILLA PARISHAD

26	03	APPOINTMENT OF VICE CHANCELLORS OF UNIVERSITIES
26	04	OTHERS
27 00 ELECTION MATTERS		
27	01	GRAM PANCHAYATS, ZILLA PARISHAD AND MUNICIPAL BODIES' ELECTION MATTERS OTHER THAN MLAS/MPS
27	02	MATTERS UNDER REPRESENTATION OF PEOPLE ACT INVOLVING CORRUPT PRACTICES
27	03	MATTERS RELATING TO RECOUNTING OF VOTES
27	04	MATTERS UNDER THE COOPERATIVE SOCIETIES ACT
27	05	UNIVERSITY ELECTION MATTERS
27	06	DELIMITATION OF CONSTITUENCIES
27	07	OTHERS
28 00 COMPANY LAW, MRTP & ALLIED MATTERS		
28	01	MATTERS RELATING TO WINDING UP
28	02	MATTERS RELATING TO AMALGAMATION
28	03	MATTERS RELATING TO SICK INDUSTRIES
28	04	MATTERS ARISING OUT OF ORDERS OF COMPANY LAW BOARD UNDER SECTION 197 & 398 OF COMPANIES ACT, 1956
28	05	REFERENCE UNDER MRTP ACT, 1969
28	06	APPEALS UNDER MRTP ACT, 1969
28	07	OTHERS
29 00 MATTERS PERTAINING TO ACQUISITION/NATIONALISATION OF UNDERTAKINGS		
30 00 ARBITRATION MATTERS		
30	01	APPOINTMENT OF ARBITRATORS
30	02	CHALLENGE TO AWARD
30	03	OTHERS
31 00 MERCANTILE LAWS, COMMERCIAL TRANSACTIONS, INCLUDING BANKING		
31	01	PARTNERSHIP DISSOLUTION
31	02	PARTNERSHIP ACCOUNTS
31	03	OTHER MATTERS PERTAINING TO PARTNERSHIP

31	04	SALE OF GOODS ACT
31	05	CONTRACT ACT
31	06	TRADE MARKS
31	07	COPY RIGHTS
31	08	PATENTS
31	09	DESIGN ACT
31	10	NEGOTIABLE INSTRUMENTS ACT
31	11	MATTERS RELATING TO STATE FINANCE CORPORATIONS ACT
31	12	MATTERS RELATING TO BANKS - MORTGAGES
31	14	MATTERS RELATING TO BANKS OTHERS
31	15	MATTERS RELATING TO OTHER FINANCIAL INSTITUTIONS.
31	16	MATTERS RELATING TO BANK GUARANTEES
31	17	MATTERS RELATING TO PERFORMANCE GUARANTEES
31	18	SUMMARY SUITS UNDER ORDER 37 OF CIVIL PROCEDURE CODE
31	19	SIMPLE MONEY & MORTGAGE MATTERS ETC
31	20	MONEY LENDING ACT
31	21	OTHERS
32	13	MATTERS RELATING TO BANKS - HYPOTHECATION AND PLEDGE
33	00	MINES, MINERALS AND MINING LEASES
34	00	ADMIRALTY AND MARITIME LAWS
35	00	INLAND WATER TRANSPORT
36	00	MATTERS RELATING TO LEASES, GOVT. CONTRACTS, TENDERS & CONTRACTS BY LOCAL BODIES
37	00	STATE EXCISE - TRADING IN LIQUOR-PRIVILEGES, LICENCES-DISTILLERIES BREWERIES
38	00	MATTERS RELATING TO INSOLVENCY PROCEEDINGS

39	00	MATTERS UNDER CO OPERATION LAWS
39	01	MAHARASHTRA CO OPERATIVE SOCIETIES' ACT 1960
39	02	MULTI STATE CO OP SOCIETIES ACT
39	03	OTHERS
40	00	CASTE CERTIFICATE MATTERS
40	01	EDUCATION/ADMISSION
40	02	SERVICE
40	03	OTHERS
41	00	ELECTRICITY MATTERS
41	01	CENTRAL ACTS
41	02	MAHARASHTRA ELECTRICITY REGULATORY COMMISSION ACT
41	03	OTHERS
42	00	MATTERS RELATING TO SECURITIES EXCHANGE BOARD OF INDIA ACT
42	01	STATUTORY APPEALS UNDER SEBI ACT
42	02	OTHERS
43	00	EXECUTION OF DECREES, ORDERS & AWARDS
44	00	HABEAS CORPUS, DETENTION AND MATTERS RELATING TO PREVENTIVE DETENTION TADA, POTA & NATIONAL SECURITY
45	00	CRIMINAL MATTERS
45	01	MATTERS RELATING TO CAPITAL PUNISHMENT
45	02	MATTERS RELATING TO MAINTENANCE UNDER SECTION 125 OF CR.P.C.
45	03	MATTERS RELATING TO HARASSMENT, CRUELTY TO WOMEN FOR DOWRY, DOWRY DEATHS, EVE TEASING ETC.
45	04	MATTERS RELATING TO SEXUAL HARASSMENT/KIDNAPPING & ABDUCTION
45	05	MATTERS RELATING TO PREVENTION OF CORRUPTION ACT
45	06	MATTERS RELATING TO BANK SCAMS, CHEATING, FORGERY ETC.

45	07	MATTERS RELATING TO ESSENTIAL COMMODITIES ACT
45	08	CRIMINAL MATTERS RELATING TO STATE EXCISE LAW
45	09	CRIMINAL MATTERS RELATING TO BAIL/INTERIM BAIL/ANTICIPATORY BAIL
45	10	CRIMINAL MATTERS IN WHICH SENTENCE AWARDED IS UPTO FIVE YEARS
45	11	CRIMINAL T.P. UNDER SECTION 407 OF THE CR.P.C.
45	12	CRIMINAL MATTERS ARISING OUT OF SECURITIES ACT, 1992
45	13	CRIMINAL MATTERS RELATING TO DRUGS AND COSMETICS, NDPS ACT
45	14	CRIMINAL MATTERS RELATING TO FOOD ADULTERATION
45	15	MATTERS RELATING TO SC & ST (PREVENTION OF ATROCITIES) ACT, 1989, UNTOUCHABILITY (OFFENCES) AMENDMEN
45	16	SCAM MATTERS OTHER THAN RELATING TO BANKS
45	17	POLICE ATROCITIES MATTERS
45	18	PETITIONS FOR QUASHING U/S 482 CR.P.C. OR ARTICLE 226/227
45	19	APPEALS/LEAVE TO APPEAL/REVISIONS AGAINST ORDER OF ACQUITTAL
45	20	MATTERS RELATING TO PROCEEDINGS UNDER 130 NEGOTIABLE INSTRUMENT ACT
45	21	MAH. PROTECTION OF INTEREST OF DEPOSITORS (FINANCIAL ESTT) ACT 1999
45	22	CRIMINAL MATTERS IN WHICH SENTENCE AWARDED IS ABOVE FIVE YEARS
45	23	OTHERS
46 00 APPEALS AGAINST ORDERS OF STATUTORY BODIES		
46	01	BAR COUNCIL OF INDIA
46	02	OTHERS
47 00 CONTEMPT OF COURT MATTERS		
47	01	SUO MOTU CIVIL CONTEMPT
47	02	SUO MOTU CRIMINAL CONTEMPT
47	03	OTHER CIVIL CONTEMPT MATTERS
47	04	OTHER CRIMINAL CONTEMPT MATTERS
47	05	REFERENCES BY SUBCRDINATE COURTS

48	00	FULL BENCH MATTER
49	00	LARGER BENCH MATTER
50	00	MATTERS SPECIFICALLY DIRECTED BY COURT